## (3)

## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/145/2016

NAME OF THE PETITIONER(S)

: Michael Stennett

NAME OF THE RESPONDENT(S)

: M/s Megabarre Asia Pacific India Private Limited & 2

others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Preetti. S. trasu

for Rejagopal + laghunation

Coursel for

<u>ORDER</u>

Ms. Preethi S. Arasu, Counsel for Petitioner present. She seeks time for final arguments. At request, time is enlarged. On the next week of hearing final arguments shall be submitted, failing which the matter shall be taken up for disposal on merits. **Put up on 19.07.2017.** 

J. witager fer-

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)